

### Performance of Boeing 777 Aircraft

7438. SHRI MANIKRAO HODLYA GAVIT : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state .

(a) whether American Boeing aircraft 777 arrived in India recently on a demonstration flight as well as a part of series of flight test;

(b) if so, the details regarding its performance;

(c) whether Boeing company has offered the 777 aircraft to Air India for its long haul routes;

(d) whether the Boeing has submitted a proposal to Air India for 10 of its new generation 777; and

(e) If so, the reaction of the Union Government thereto?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : (a) to (e). M/s. Boeing Company, USA at their own initiative, brought one Boeing-777 aircraft to India on 24-25 April, 1995 as a part of a demonstration tour. Performance of any aircraft can not be fully assessed in demonstration flights. Air India has undertaken a techno-economic study for selecting the Medium Capacity Long Range (MCLR) aircraft for induction into the fleet. Apart from B-777, Airbus-A-340 aircraft of Airbus Industrie, France and MD-11 aircraft from McDonnell Douglas Aircraft Company of USA are also being evaluated.

### Birds Hit incidents

7439. SHRI M.G. REDDY : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) the number of incidents of bird hits affecting the flights of Indian Airlines during the years 1992-93, 1993-94 and 1994-95;

(b) the extent of the loss suffered on this account; and

(c) the steps being taken to check recurrence of such incidents?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : (a) The number of incidents of bird hits affecting the flights of Indian Airlines are as under :

Year	No. of incidents
1992-93	71
1993-94	105
1994-95	102

(b) The total estimated losses suffered by Indian Airlines as a result thereof were Rs. 231.48 lakhs.

(c) Airfield Environment Management Committees have been set up at each airport to take steps for prevention of bird strikes. Action plans have been

formulated at major airports for combating the bird menace. Airport authorities have taken measures like levelling of operational areas, construction of effective drainage system to prevent water logging, planting of dhub grass, pigeon proofing of buildings, installation of incinerators and scaring of birds, etc. in order to reduce the sources of bird attraction to airfield areas.

### Funds Allocation to Andhra Pradesh by NABARD

7440 SHRI A. INDRAKARAN REDDY : Will the Minister of FINANCE be pleased to state :

(a) the financial assistance provided by NABARD to Andhra Pradesh under various schemes during the last two years and the number of farmers benefited therefrom;

(b) the amount of loan recovered so far; and

(c) the details of schemes being formulated by NABARD for the State and the total amount allocated therefor during 1995-96?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M V CHANDRASHEKHARA MURTHY):

(a) and (b) National Bank for Agricultural and Rural Development (NABARD) provides refinance facilities to various agencies under schematic lending. The details of purpose-wise disbursements made by NABARD under schematic lending to Andhra Pradesh during the last two years are given in the Statement attached. NABARD has reported that details regarding the number of farmers benefited from the schemes and the borrower-wise recovery details are not available with them as the details of the same are maintained by the financing institutions who avail of refinance from NABARD

(c) NABARD does not formulate schemes. However, the refinance allocation for financing banks under various schemes (schematic lending) made by NABARD for the State of Andhra Pradesh for the year 1995-96 is given below :

Purpose	(Rs. lakhs) Allocation
Minor Irrigation	15700
Land Development	105
Farm Mechanisation	3061
Plantation/Horticulture	1463
Dairy Development	290
Fisheries	3294
Forestry	45
Poultry/Sheep/Piggery	4962
IRDP	2662
Non-Farm Sector	2268
<b>Total</b>	<b>33850</b>

**STATEMENT**

*Purpose-wise disbursements made by NABARD under schematic lending to Andhra Pradesh during the years 1993-94 and 1994-95*

Purpose	Refinance disbursed in	
	1993-94	1994-95
Minor Irrigation	13705	12758
Land Development	327	91
Farm Mechanisation	4429	3852
Plantation/Horticulture	1449	1236
Poultry/Sheep/Piggery	2267	4324
Fisheries	3475	6854
Dairy Development	1081	671
Storage and Market Yards	7	76
Forestry	354	88
Gobar Gas	-	-
Non-Farm Sector	988	2791
IRDP	4939	2949
Others	524	449
<b>Total</b>	<b>33545</b>	<b>36139</b>

**Girl Bonded Labour**

7441. SHRI SHRAVAN KUMAR PATEL : Will the Minister of LABOUR be pleased to state :

(a) whether the Government have taken any steps to abolish girl bonded labour in the country; and

(b) if so, the details thereof?

THE MINISTER OF LABOUR (SHRI PA. SANGMA).

(a) and (b) The Bonded Labour System stands abolished under the Bonded Labour System (Abolition) Act, 1976 which inter-alia include girl bonded labour.

The Government of India accord the highest priority to the total eradication of bonded labour system. For speedy rehabilitation of identified bonded labourers, a Centrally Sponsored Scheme is in operation for rehabilitation of bonded labour since 1978 under which financial assistance upto Rs. 6250/- is provided to the released bonded labour. The expenditure is equally shared by the Centre and State Governments concerned on 50:50 basis. The State Governments have also been advised to suitably integrate/dovetail the scheme with other ongoing poverty alleviation schemes so as to pool the resources available for effective rehabilitation of bonded labourers.

**[Translation]****Diversion of Loans from Rural Areas**

7442. SHRI ANAND RATNA MAURYA : Will the Minister of FINANCE be pleased to state :

(a) whether tendency to divert the loans of backward and poor areas to prosperous areas is constantly increasing;

(b) if so, the details of improvements made by the Government in banking system to check regional imbalance;

(c) whether the Government are taking any steps for expansion of bank services in these areas to improve credit deposit ratio in rural areas,

(d) if so, the details thereof, and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY):

(a) to (e). The credit deposit ratio (CDR) at all India level has declined from 61.0 per cent at the end of March, 1992 to 56.6 percent at the end of March, 1994. In line with the above trend, some of the backward States and Union Territories also showed decline in their CDR during this period. A number of steps have been taken by Reserve Bank of India (RBI) to reduce the inter-regional and intra-regional imbalances in regard to disbursement of credit. These *inter-alia*, include :

(1) Banks were advised to achieve atleast 60 per cent CDR for their rural and semi-urban branches;

(2) With a view to ascertaining the reasons for low CDR in certain States, Task Forces were constituted. In other States and Union Territories where CDR is low and where specific Task Forces have not been constituted, the convenor banks for State Level Bankers' Committee were advised to convene special meeting to discuss and find out ways and means for improving the position.

**[English]****Reward Package for SBI Staff**

7443 SHRI SULTAN SALAHUDDIN OWAIISI : Will the Minister of FINANCE be pleased to state :

(a) whether the decision to offer a reward package to the staff and officers of State Bank of India has met with any opposition;

(b) if so, the details thereof;

(c) the time by which it is likely to be implemented;

(d) whether this separate package has affected banking sector in an adverse way;